

**HIGH COURT OF ANDHRA PRADESH AT AMARAVATI
ABSTRACT**

**DISTRICT JUDGES – Transfer and Posting of District Judge – ORDERS -
ISSUED.**

ROC.NO.621/2024-B.SPL.

NOTIFICATION NO.514–B.SPL.

DATED:03.08.2024.

The High Court made the following transfer and posting of District Judge:-

Sri G.Kabardhi, I Additional District and Sessions Judge, Nellore, is transferred and posted as Principal District and Sessions Judge, Kurnool (post kept vacant).

- i) Sri G.Kabardhi shall handover charge of his post to the VIII Additional District and Sessions Judge, Nellore, and proceed to his new station. He shall take charge of his post and also the post of I Additional District and Sessions Judge, Kurnool from the Judge, Family Court-cum-IV Additional District and Sessions Judge, Kurnool.
- ii) Sri G.Kabardhi, after assumption of charge as Principal District and Sessions Judge, Kurnool, he shall be in full additional charge of the post of I Additional District and Sessions Judge, Kurnool, until further orders.
- iii) The VIII Additional District and Sessions Judge, Nellore, shall be in full additional charge of I Additional District and Sessions Judge, Nellore, until further orders.

NOTE: The Order placed in the High Court's Website <http://aphc.gov.in> and the downloaded copy from the web site is valid for relieving and joining duty.

Handwritten signature and date 3/8/24
REGISTRAR (VIGILANCE)

To

1. The officer and Incharge officer concerned.
2. The Prl. Secretary to Hon'ble the Chief Justice and Personal Secretaries to Hon'ble Judges (for placing before their Lordships kind perusal).
3. The Registrar General and other Registrars, High Court of Andhra Pradesh, Amaravati.

4. The Registrar, I.T-cum-Central Project Coordinator, High Court of Andhra Pradesh, Amaravati **(with a request to direct the concerned to upload the proceedings in the High Court's Website)**
 5. The Principal District Judges, Kurnool and Nellore.
 6. The Director, Andhra Pradesh Judicial Academy, Mangalagiri, Guntur District.
 7. The Member Secretary, Andhra Pradesh State Legal Services Authority, H.No.2-273/54-A, B.S.R Commercial Complex, Malkapuram village, near A.P. Secretariat, Amaravati, Opposite to Traffic Police Station, Thulluru Mandal, Guntur District – 522238, Andhra Pradesh.
 8. The I Additional District and Sessions Judge, Kurnool and Nellore.
 9. The Judge, Family Court-cum-IV Additional District and Sessions Judge, Kurnool.
 10. The VIII Additional District and Sessions Judge, Nellore.
 11. The District Treasury Officers, Kurnool and Nellore.
- 12. THE SECTION OFFICERS:-**
- (a) B.Section, (b) D.II Section, (c) Vigilance Cell, (d) E.Section (e) Work Review Cell, (f) O.P. Cell, (g) D.Budget, (h) Enquiry Cell (i) Computer Section, (j) Special Officers Section, High Court of Andhra Pradesh.